

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1101

ANSWERED ON:24.10.2008

PROTECTION OF CONSTITUTIONAL RIGHTS OF WOMEN OF WEAKER SECTIONS

Maharia Shri Subhash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the said information has since been collected;
- (b) if so, the details thereof;
- (c) if no, the reasons therefor; and
- (d) the time by which it is likely to be collected?

Answer

MINISTER OF LAW AND JUSTICE(SHRI H.R. BHARDWAJ)

- (a) to (d): The information is being collected and will be placed on the table of the House.